

**SPECIAL BENCH**

**ITEM NO. 121**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**APPEAL No. 03/ALD/2023**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> March,  
2023, 02:30 pm**

<b>NAME OF THE COMPANY</b>	<b>HB TOWER SOLUTION PVT. LTD. V/S ROC</b>
<b>UNDER SECTION</b>	<b>SEC 252 (3) OF COMPANIES ACT, 2013</b>

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

Sh. Anil Kumar, PCS.

*: For the Petitioner*

Sh. Krishna Agrawal, Adv.

*: For the IT Deptt.*

**ORDER**

Ld. Counsel for the parties present.

At request of petitioner counsel, let the matter be adjourned to 22<sup>nd</sup> March, 2023.

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**-Sd-**

**(Harnam Singh Thakur)  
Member (Judicial)**

**13<sup>th</sup> March, 2023**

*Bipul Kumar Tiwari  
(Stenographer)*